

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 622
CP-97/PB/2013
IA/44/2024

IN THE MATTER OF:

Mr. Gurvinder Singh Suri and Ors

...APPLICANT

Vs.

M/s. M.K. Sachdeva Builders Pvt. Ltd. and ors.

...RESPONDENT

Section

U/s 397-398 of Comp. Act, 2013

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/Petitioner

:Mr. Saurabh Kalia, Ms. Aastha
Agarwal, Advs.

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **13.05.2024**.

Sd/-
(Court Officer)